

**UTTARAKHAND HIGH COURT LEGAL SERVICES COMMITTEE
AT NAINITAL**

ADVERTISEMENT NO. 01/Legal Assistant/2019

Name of the Post: Legal Assistant

Last Date: 26.08.2019

Till: 05:00 P.M.

1. Name of Applicant.....
(in CAPITAL letters)
2. Date of Birth.....
3. Sex (Male/Female).....
4. Nationality.....
5. Full Name of Father/Husband.....
6. Present Postal Address :

**Paste duly self-attested
recent passport size
coloured photograph**

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7. Mobile Number :
- e-mail ID(in CAPITAL letters) :

8. Permanent Postal Address with PIN-Code :

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9. Work experience :

.....

10. Educational Qualifications:

Sl. no.	Name of Exam Passed	Name of Board/University	Year of passing	Percentage %

11. Details of Bank Draft payable at Nainital:

Name of the Bank	Number of the DD	Amount	Dated

12. Documents enclosed :

DECLARATION

It is certified that the information furnished by me herein above is true to my personal knowledge. It is also certified that neither any Criminal case is pending against me nor I have been ever punished for any offence nor I am involved in or related to any offence involving moral turpitude. I know that if anything stated herein above turns to be false, the Uttarakhand High Court Legal Services Committee may cancel my candidature at any stage of selection process and thereafter if selected, may debar me from appearing in the future examination. Further, I know that if I obtain appointment under these Rules, based on any false or incorrect information, my appointment shall liable to be terminated and this may also entail prosecution against me under relevant Laws.

Date:

Place:

(Signature of applicant)

Notice

Applications are invited from suitable fresh Law Graduates from recognised Law Institutions for the appointment on 01(One) post of Legal Assistant in the establishment of Uttarakhand High Court Legal Services Committee at Nainital on Contractual basis for a period of 06 (six) months on fixed honorarium of Rs 40,000/- per month.

Only those Law Graduates who have passed in the academic Sessions 2015-16, 2016-17, 2017-18 and 2018-19 are eligible to apply for the said contractual post. **Last date for receiving applications is 26.08.2019.** Detailed information and application form can be downloaded from the official website of the High Court of Uttarakhand.

Official website : www.highcourtofuttarakhand.gov.in

(Manoj Garbyal)
Secretary,
High Court Legal Service Committee

HIGH COURT OF UTTARAKHAND AT NAINITAL

Advertisement

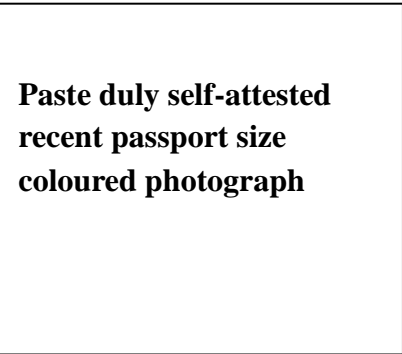
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Official website : www.highcourtofuttarakhand.gov.in

(Manoj Garbyal)
Secretary,
High Court Legal Service Committee

Admit Card to appear for the post of Legal Assistant-2019

1. Name of Applicant.....
(in CAPITAL letters)
2. Full Name of Father/Husband.....
3. Date of Birth.....



To be filled by the office

4. Roll Number.....
5. Interview Centre.....
6. Date of Interview.....
7. Reporting Time at Centre.....
8. Timing of Test.....
9. Sex (Male/Female).....

(Signature of applicant)